

Only under the agreement, Iraq has agreed to supply about one million tonnes of crude from next year, July 1972.

SHRI C. CHITTIBABU : In view of the uncooperative attitude of the foreign oil companies in India and in Iraq, have Government explored other sources so that we may not be in difficulty in case Iraq cuts its supply of crude in the event of any trouble with Pakistan ?

SHRI P. C. SETHI : So far we have had no such indication. Let us not go on a hypothetical basis.

SHRI INDRAJIT GUPTA : I do not think Shri Chittibabu's question, which I also wanted to ask, has been answered. He wanted to know whether in addition to Iraq, any other countries are being approached for possible alternative sources of crude so that we may not be dependent for crude only on the foreign oil companies. If so, what progress has been made in that respect so far ?

SHRI P. C. SETHI : We are approaching other sources. It would not be in public interest to disclose them.

SHRI CHINTAMANI PANIGRAHI : What is the answer to part (c) ?

SHRI P. C. SETHI : Tests are being carried out in the Petroleum Institute. It would depend upon the test results.

SHRI PRABODH CHANDRA : Have Government taken a decision about import without taking into account the specifications of crude oil ?

SHRI P. C. SETHI : No. After all, the specifications may vary slightly. This is the Persian Gulf crude which is almost equivalent to Aghajari crude. Therefore there would be no difficulty in using it. The specifications can be with regard to gravity or sulphur content.

SHRI PRABODH CHANDRA : Have Government taken a decision without going into the specifications of the crude oil ? How can the price of crude be fixed without knowing the contents of the oil, and without that how can they decide about import ?

SHRI P. C. SETHI : I have not said that the price has been settled. We have agreed that we would take one million tonnes from next year because for our requirement at Haldia and Barauni, we require an additional quantity, apart from what we are taking from the oil companies. Therefore, additional quantities of oil have to be tied up.

With regard to specifications, they are being examined. Based on that, we shall settle the price.

MR. SPEAKER : Now Q. No. 282. Shri P. Gangadeb.

SHRI P. GANGADEB : I put the question, Sir.

SOME HON MEMBERS : This relates to the Ministry of Defence but there is no Minister from the Ministry of Defence present here to answer the question.

SHRI INDRAJIT GUPTA : Where is the Defence Minister ?

MR. SPEAKER : Hon. Members must know that the Minister of Defence is the busiest man now.

SHRI JYOTIRMOY BOSU : May I point that it is a breach of privilege of the House ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : I am here, Sir.

Steps to strengthen Indian Navy in Indian Ocean

*282. SHRI P. GANGADEB :
SHRI P. M. MEHTA :

Will the Minister of DEFENCE be pleased to state :

(a) whether due to the situation prevailing in the Indian Ocean, Government are taking urgent steps to strengthen the Indian Navy ; and

(b) if so, broad outlines thereof ?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A statement is laid on the Table of the House.

Statement

The task of the Navy includes the defence of our coasts and island possessions and the safety of our sea-borne trade. Systematic efforts have been made in the past several years to build up our naval capability. Steps have been taken to strengthen the fleet, particularly the submarine arm and the anti-submarine naval air wing. A large programme of construction of naval ships in India, including major warships, has been under implementation. The Naval dockyard facilities on both coasts are being expanded and modernised. The Naval Commands and operational units have been strengthened and reorganised so as to provide one operational fleet each on the West and East Coasts.

SHRI P. GANGADEB : May I know whether our Navy today at this juncture is fully prepared to defend our country and to meet the challenge of threat to our security and national sovereignty ?

SHRI VIDYA CHARAN SHUKLA : Yes, our Navy is perfectly capable of defending our national sovereignty. We have been taking steps to see that the Navy keeps up with the modern trends and developments.

SHRI P. GANGADEB : Our *INS Cauvery* gave a hot chase to a Pakistani submarine sighted about 15 k.m. off Bombay coast in August last. Therefore, may I ask whether as a measure of safeguarding India's strategic and economic interests, our Government have any proposal to extend India's territorial waters, because some Latin American countries have already proposed their cases to international bodies to get their territorial waters extended, in some cases, even to 200 miles ?

MR. SPEAKER : Is this question within the scope of the main question in the hon. Member's own view ? The main question relates to strengthening the Indian Navy but the hon. Member is going beyond the scope of the main question and asking about territorial waters and their extension. I do

not think that the hon. Minister would be in a position to answer it.

SHRI P. GANGADEB : I am asking this as a measure of safeguarding our interests.

SHRI VIDYA CHARAN SHUKLA : As you know, the territorial waters of any country are regulated by international conventions. So, if there is any proposal before any international body to revise the conventions regarding the extent of the territorial waters, we shall definitely make our contributions. But at present, we have no such thing.

SHRI P. M. MEHTA : May I know what steps Government have taken for modernising our Navy and making it self-reliant and whether nuclear power equipment has been made available to the Navy and whether industrial units have been for the purpose of producing the latest modern weapons to strengthen our fleet ?

SHRI VIDYA CHARAN SHUKLA : The hon. Member knows that at Mazgaon docks we are making the frigate kind or frigate class of destroyers which are very modern.....

SHRI INDRAJIT GUPTA : Let him say 'frigates' and not destroyers. Frigate is not a destroyer.....

SHRI VIDYA CHARAN SHUKLA : Destroyers have various classes, and frigate is one of the destroyers ; it is not that it is not a class of ships, but frigate is one of the destroyers. This is being manufactured at the Mazgaon docks. One of the frigates manufactured there is undergoing trials, and two more are under construction. So, we are taking steps to modernise our Navy.

SHRIMATI JYOTSNA CHANDA : From the statement I find that steps have been taken to strengthen the fleet, particularly the submarine arm and the anti-submarine naval air wing. In view of this, may I know how long it will take to strengthen our fleet ?

SHRI VIDYA CHARAN SHUKLA : The process of strengthening is a continuing process, and, therefore, we cannot say that it will take such and such a time to strengthen

it. It is going on and it would go on with the advancement of scientific and technological knowledge.

SHRI SAMAR GUHA : Has the attention of the hon. Minister been drawn to a statement made by the Defence Minister, Shri Jagjivan Ram, that the Indian Navy is going to be powered by nuclear propulsion and if it is so the nature and the units that are to be fitted so ?

SHRI VIDYA CHARAN SHUKLA : I have not seen the Raksba Mantri's statement to that effect.....(Interruptions)

SHRI SAMAR GUHA : In America and the Soviet Union even ordinary cargo ships are so fitted ; it is nothing secret. That statement came in all the newspapers. Unfortunately the Minister of State has not seen it ; it is a major policy matter. I want to know whether he will enquire if such a statement was made by the Defence Minister.

MR. SPEAKER : Have you got some information on what the hon. Member wants to know.

SHRI VIDYA CHARAN SHUKLA : No, Sir.

Inclusion of Oil and Natural Gas Commission Affairs in Takru Commission

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*284. **SHRI SHASHI BHUSHAN :**
SHRI SAT PAL KAPUR :

Will the Minister of **PETROLEUM AND CHEMICALS** be pleased to state :

(a) whether Government propose to include the affairs of Oil and Natural Gas Commission in the terms of reference of the Takru Commission ; and

(b) if so, when a notification in this respect is likely to be issued and if not, the reasons therefor when Government have received many complaints regarding irregularities in the ONGC ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH) :

(a) No, Sir,

(b) Does not arise.

श्री शशि भूषण : अध्यक्ष महोदय, मैं यह इसलिए पढ़ रहा हूँ ताकि समय कम लगे। पाइप लाइन एन्ववायरी के सम्बन्ध में श्री टकरू कमीशन मुकर्रर किया गया था। उससे सम्बन्धित कम्पनियाँ तथा श्री नायक के खिलाफ टकरू कमीशन मुकर्रर हुआ है। ओ० एन० जी० सी० द्वारा गुजरात में निर्मित गैस तथा कूड आयल पाइप लाइन भी इससे संबंधित है और वह पाइप लाइन भी बगैर टेंडर बुलाए इन्हीं कम्पनियों को दिया गया और इसी व्यक्ति श्री नायक ने दिया है। तो टकरू कमीशन जब पाइप लाइन्स की एन्ववायरी कर ही रहा है तो उस में यह पाइप लाइन भी उस के साथ जोड़ दी जाय या इस पर कोई अलग एन्ववायरी कमीशन बिठाना चाहते हैं ओ० एन० जी० सी० पर ? अगर टकरू कमीशन के टर्मस बढ़ा कर उसी के साथ इस को भी जोड़ देंगे तो जल्दी एन्ववायरी खत्म हो सकती है।

पेट्रोलियम और रसायन मंत्री (श्री पी० सी० सेठी) : अध्यक्ष महोदय, जहाँ तक टकरू कमीशन का ताल्लुक है यह इंडियन आयल कारपोरेशन की पाइप-लाइन की एन्ववायरी से संबंधित है। जहाँ तक यह सवाल है यह ओ० एन० जी० सी० का है। अब ओ० एन० जी० सी० के कुछ मामले पाइप लाइन से संबंधित नहीं हैं बल्कि purchase of casing pipes from Czechoslovakia, import of seamless pipes from Czechoslovakia, placing of orders for Christmas trees, appointment of Shri Goel, case of Shrimati Leela Menon, purchase of Nazim Estate and Lakwa Estate. यह मामले हैं जो सी० बी० आई० और सेंट्रल विजिलेंस कमीशन के द्वारा एन्ववायर किये जा रहे हैं। जहाँ तक श्रीमती लीला मेनन के केस का ताल्लुक है उन की रिपोर्ट आ चुकी है और उन का प्रासीवयूशन हो चुका है। उनका केस चल रहा है। बाकी और चीजों की रिपोर्ट अभी सी० बी० आई० से नहीं आई है। जैसे ही रिपोर्ट आएगी उस पर कार्यवाही की जायगी। इसलिए टकरू कमीशन और ओ० एन० जी० सी० का मामला बिलकुल अलग है।